

[Print](#)**Defective Case Register from 2025-01-09 to 2025-01-09**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/920/2025	AJIT KUMAR RAUT	2025-01-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.As per rejection order,Nomenclature of the case does not tally with petition.
2	D-MATA/435/2025	DURGA PRASANNA MISHRA	2025-01-09	3-AUTHENTICATION FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 2 days 2.AU fee RS 4.50p not paid
3	D-BLAPL/910/2025	DEBASHIS ROUTRAY	2025-01-09	As per standing order name of victim / informant shall not be reflected in the petition. Then S.R. will be made.
4	D-BLAPL/889/2025	JYOTIRMAYA SAHOO	2025-01-09	1. Date of F.I.R.under Annexure-1 does not tally with index and Book marked.
5	D-BLAPL/909/2025	RAKESH KUMAR DAS	2025-01-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.10 to 12. 15 and 16 not partially legible.2 Name of trial court not tally with rejection order.3. Sl. no. 10 and 11 not in proper place in FIR.
6	D-ABLAPL/863/2025	PRADEEP KUMAR DAS	2025-01-09	As per FIR details, date of disp. of not reflect in reference certificate.
7	D-BLAPL/897/2025	AMLAN SHAKTI PAUL	2025-01-09	Paragraph no. not correctly furnished in the petition.
8	D-ABLAPL/846/2025	MANORANJAN PADHY	2025-01-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
9	D-WP(C)/907/2025	NIRANJAN SINGH (1)	2025-01-09	NEAT COPY OF PAGE NO 40 TO BE FILED
10	D-RSA/55056/2024	PRAKASH RANJAN BARIK	2025-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs.2995/- Payable Claiming for exemption being S.T. Caste Certificate not filed 2.Cause Title Not in order. Memo of Appeal not yet Page marked.
11	D-ABLAPL/944/2025	AMITAV TRIPATHY	2025-01-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
12	D-CMP/1161/2025	DAYANIDHI MISHRA	2025-01-09	correct nomenclature is wp(c)
13	D-CMAPL/1001/2025	ADV.	2025-01-09	1.C.copy of dismissal order not filed
14	D-WP(C)/878/2025	ASWINI KUMAR DASH	2025-01-09	30-OTHER DEFECT (IF ANY) The name of the petitioner in vakaltnama is not correctly furnished.

15	D-CRLMC/802/2025	SATYA RANJAN PATI	2025-01-09	Certified Copy of FIR dated 14.8.24 in PS case No 390/24 not filed.
16	D-WP(C)/1073/2025	SUBHRANSU BHUSAN MOHANTY	2025-01-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
17	D-BLAPL/824/2025	DALIRANI BEHURAY	2025-01-09	Copy of deposition vide annex-5 S.T no not tally with cause title.
18	D-WP(C)/1029/2025	TAPAN KUMAR MANDAL	2025-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Synopsis and date charts are not alphabetically paginated.
19	D-WP(C)/1038/2025	BIKRAM CHANDRA GHADEI	2025-01-09	30-OTHER DEFECT (IF ANY) 1.Synopsis and date charts are not alphabetically paginated. 2.The age and address of the petitioner not furnished in cause title. 3.The name of the opp.parties in index,synopsis,date charts,affidavit of writ petition and affidavit of I.A. not correctly furnished. 4.Complaint case No.mentioned in Annexure-1 does not tally with book marks index,index and averment of writ petition.
20	D-WP(C)/1048/2025	BIKRAM KESHARI RAJ	2025-01-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Paragraph serial no. in writ petition is not correctly furnished.2.Page no.44 is not neat and legible.3.Age of the petitioner in writ petition is not tally with the affidavit
21	D-BLAPL/852/2025	CHEERA RANJAN SATAPATHY	2025-01-09	As per standing order no.3 dtd.9-7-2024, name of the prosecutrix /informant shall not be reflected in the petition.
22	D-CRLMP/39456/2024	ATMAJIT MANMITH DAS	2025-01-09	PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED
23	D-WP(C)/1062/2025	BRAJA MOHAN SARANGI	2025-01-09	1.Synopsis and date charts are not alphabetically paginated. 2.Each page of writ petition not signed by counsel. 3.Prayer portion of writ petition not signed by counsel. 4.The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished. 5.Statement of account under Annexure-1 not filed. 6.Page-6 is to be exhibited as Annexure-2. 7.Hologram of Rs.50/ and legal Asstt. Association fee of Rs.10/ to be paid on vakaltnama
24	D-WP(C)/1072/2025	AJIT CHANDRA MOHAPATRA	2025-01-09	Paragraphs mentioned in Declaration is incorrect.
25	D-ABLAPL/812/2025	LAMBODOR ACHARI	2025-01-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 23-NOMENCLATURE NOT CORRECTLY FURNISHED .

				Nomenclature not correctly furnished in affidavit.Occupation not mentioned in the affidavit.
26	D-MACA/877/2025	ANUPAM DASH	2025-01-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 14 days.
27	D-WP(C)/967/2025	LALIT SAHU	2025-01-09	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
28	D-CRLMC/646/2025	SAIBRATA RATH	2025-01-09	Crtified copy of FIR(Anx.1)be filed.
29	D-WP(C)/913/2025	RAGHUNATH DASMOHAPATRA	2025-01-09	NEAT COPY OF PAGE NO 17 TO BE FILED
30	D-BLAPL/853/2025	DHARMENDRA SETHY	2025-01-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.C.T case no. not mentioned in cause title.
31	D-BLAPL/876/2025	RASHMI RANJAN MISHRA	2025-01-09	1. counsels not reflect phone no in the V.nama.
32	D-WP(C)/1030/2025	BRAJA MOHAN SARANGI	2025-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Synopsis and date charts are not alphabetically paginated.
33	D-WP(C)/1074/2025	LAGNAJIT PATTNAIK	2025-01-09	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Page 28 not neat.2.Complete address of opp.party.2 not furnished in the cause title.3.Subject code not furnished on cause title page.4.Surname of petitioner no.6 not correctly furnished
34	D-WP(C)/1054/2025	KSHIROD KUMAR SAHOO	2025-01-09	Receipt Showing Serv.copy To cg not Filed.
35	D-CMAPL/990/2025	ADV.	2025-01-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C.copy of dismissal order not filed 2.Date of dismissal order not correctly furnished in the first of petition affidavit
36	D-BLAPL/844/2025	MANORANJAN PADHY	2025-01-09	G.R. case not mentioned in cause title
37	D-CRLMP/39454/2024	PRAKASH KUMAR MISHRA	2025-01-09	.Subject Code incorrectly Mentioned
38	D-WP(C)/940/2025	DILLIP KUMAR PRADHAN	2025-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Subject code not furnished in the cause title.
39	D-RVWPET/956/2025	ADV	2025-01-09	Place it after filing of C.copy of impugned order
40	D-FAO/1046/2025	PRAMOD KUMAR TRIPATHY	2025-01-09	1. Subject Code is wrong. 2. Good ground certificate furnished without signature.

41	D-ABLAPL/937/2025	ASIT KUMAR JENA	2025-01-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
42	D-ABLAPL/893/2025	PRASANT KUMAR BARIK	2025-01-09	1. Page no.10 not neat and legible.
43	D-BLAPL/884/2025	RONALISHA PRADHAN	2025-01-09	PS no not tally with cause title , first para of the petition copy ,FIR copy and Rejection order.
44	D-ABLAPL/903/2025	BIJAYA KUMAR RAGADA	2025-01-09	1.Paragraphs no. in petition not correctly furnished.2.Affidavit not proper.
45	D-WP(C)/1055/2025	BRAJA MOHAN SARANGI	2025-01-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
46	D-CONTC/55138/2024	SAILABALA JENA	2025-01-09	1. Period of Delay 689 days 2.Index_Date Chart and Synopsis Are Not Filed.
47	D-ABLAPL/924/2025	TAPAN KUMAR JENA SAMANTA	2025-01-09	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 11 to 19 . 21. 22. 24. 25. 26 . 28 and 29 ,not neat.
48	D-CRLMC/649/2025	SAMVIT MOHANTY	2025-01-09	Certified copy of FIR(Anx.2)be filed. (ii)Statements of witness u/s.161 crpc be filed.
49	D-WP(C)/926/2025	PABITRA KUMAR NAYAK	2025-01-09	Page 34 not neat.
50	D-ABLAPL/805/2025	JAYAKRISHNA MOHAPATRA	2025-01-09	1. Page no.10 not neat and legible.
51	D-CRLA/807/2025	SURYASNATA MOHAPATRA	2025-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
52	D-BLAPL/823/2025	RAJENDRA NARAYAN ROUT	2025-01-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. As per index, Annexure-2 not described in the petition.2. As per rejection order in G.R.Case No.184/2014 not mentioned in the cause title.
53	D-BLAPL/955/2025	JNYANANANDA PANDA	2025-01-09	Honble Court not tally with Rejection order and cause title.Date of Rejection order not tally with Index.
54	D-CRLMC/666/2025	AMAR MOHANTY	2025-01-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
55	D-WP(C)/936/2025	RUDRA PRASANNA SAHU	2025-01-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 to 18 not neat.
56	D-ABLAPL/858/2025	PRADIP MOHANTY	2025-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not furnished in V.nama.
57	D-CRLMC/793/2025	CHITTA RANJAN SWAIN	2025-01-09	Certified Copy of G.R.Case No 1860/2016 not filed.
58	D-WP(C)/968/2025	LALIT SAHU	2025-01-09	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition

59	D-WP(C)/1071/2025	SUBHRANSU BHUSAN MOHANTY	2025-01-09	Page 50 is not available in the petition.
60	D- ABLAPL/39241/2024	AKSHAYA KUMAR SAHOO	2025-01-09	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page nos.8 and 9 not neat and legible.2.O.R.Case No.219/2024-25 on cause title does not tally with para-1 of the petition and Synopsis.
61	D- CONTC/55127/2024	ADV.	2025-01-09	COPY NOT SERVED TO U.O.I 2. IN CAUSE TITLE PAGE OF I.A NAME OF OPP.PARTY IS WRONG
62	D-WP(C)/941/2025	SASIBHUSAN JENA	2025-01-09	Page 28 not neat
63	D-WP(C)/1025/2025	AMITABH MISHRA	2025-01-09	Annexure 1_9_10 and 11 not Legible
64	D-BLAPL/830/2025	JAYADEBA BEHERA	2025-01-09	1. Page nos.9.10 and 11 not legible.2.As per record, Annexure-1 and 2 not properly page marked in index.
65	D-WP(C)/1052/2025	BRAJA MOHAN SARANGI	2025-01-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no. in writ petition is not correctly furnished.2.Paragraph serial no. in writ petition is not correctly furnished.3.Advocate welfare fund of Rs.10/- and orissa high court bar association fee of RS.50/- are not furnished in v.nama .3.Page no.7 and 8 are not neat and legible.4.Notary Adhesive court fees of Rs.29/- are not paid in affidavit
66	D-WP(C)/892/2025	AYODHYA NATH LENKA	2025-01-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Deficit court fee of Rs.30/ to be paid on cause title of writ petition.2.Pravas Guru the petitioner No.4 has not executed vakaltnama.
67	D-WP(C)/1060/2025	BRAJA MOHAN SARANGI	2025-01-09	1. Mobile No. of Petitioner Advocate is not furnished in V. Nama. 2.Hologram of Rs 50/- and court fees of Rs 10/- not filed. Paragraphs mentioned in the DEclaration is incorrect.
68	D-WP(C)/902/2025	GIRISH CHANDRA SAHU	2025-01-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
69	D- ABLAPL/888/2025	AMLAN SHAKTI PAUL	2025-01-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with cause title.
70	D-BLAPL/868/2025	RAKESH KUMAR DAS	2025-01-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Date of rejection order not correct in index and Book mark.

71	D-ABLAPL/917/2025	PRADIP MOHANTY	2025-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. Index not properly page marked .Date not mentioned in Vnama.
72	D-WP(C)/988/2025	PRAKASH KUMAR MISHRA	2025-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date mentioned under annexure-1 not tally with the Book mark index_index and averment of the writ petition
73	D-ABLAPL/915/2025	OM PRAKASH SARAN	2025-01-09	Date not mentioned in Declaration.
74	D-CRLMC/800/2025	TIRTH KUMAR SAHU	2025-01-09	Authentication fee of Rs 5/- on C.Copy of FIR not filed.
75	D-ABLAPL/831/2025	SUBASH CHANDRA MOHANTY	2025-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner in affidavit, not tally in V.NAMA
76	D-ABLAPL/856/2025	RAKESH KUMAR DAS	2025-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 13 not neat.Name of petitioner not mentioned in Vnama.
77	D-MATA/54917/2024	ANUP KUMAR BOSE	2025-01-09	1.welfare fund of Rs 50/ not paid. 2. date of judgment not correctly furnished in being aggrieved
78	D-BLAPL/825/2025	LALATENDU SAMANTARAY	2025-01-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Honble Court not mentioned in the cause title.
79	D-FAO/575/2025	SOMNATH ROY	2025-01-09	16-PETITION/APPEAL NOT IN TIME Period of Delay 112 days
80	D-CMP/836/2025	PRADEEP KUMAR KHUNTIA	2025-01-09	1.H.C.B.A Fee of Rs.50/- not paid on the Vakalatnama.2.O.P No 2 in CMA Case No 2/2024 died on 26.07.2024 before Order dated 12.11.2024 as per averment made in Para-4 of the Petition not made Party in this Petition.
81	D-WP(C)/1024/2025	TAPAN KUMAR MANDAL	2025-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page No 10 not Legible
82	D-CRLREV/832/2025	PRIYABRATA TRIPATHY	2025-01-09	Code Indicated but not correct
83	D-WP(C)/1018/2025	GOPAL CHARAN MOHANTY	2025-01-09	In the first page of the writ application in para 2 of the Writ IN THE MATTER Of U/S 32(1) of the OSC Act 1962 written in place of OCS Act 1962 as well as SYNOPSIS also.(2) Prayer is not in order.

84	D-WP(C)/1093/2025	KUNAL KUMAR SWAIN	2025-01-09	Page 18 not neat.
85	D-WP(C)/977/2025	RANJAN KUMAR NAYAK	2025-01-09	Index and annexures are not properly page marked, Put up there after for SR.
86	D-CMP/965/2025	MANAS PATI	2025-01-09	Authentication fees not paid on annexures 1 to 4
87	D-WP(C)/921/2025	JANAKI KANTA MAHAPATRA	2025-01-09	NEAT COPY OF PAGE NO 36 TO BE FILED
88	D-BLAPL/780/2025	PUSPAMITRA MOHAPATRA	2025-01-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 25 to 28 not page marking and not proper arranged.As per Rejection order case number and name of the Court not correctly furnished in Synopsis,cause title and para graph -1 of the petition.
89	D-BLAPL/855/2025	CHEERA RANJAN SATAPATHY	2025-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Filing advocate not signed in capital letter in file and Vnama and not furnished Enrl. number.
90	D-BLAPL/929/2025	LINGARAJ MOHANTY	2025-01-09	1.Petitioner name does not tally in petition as well as affidavit.
91	D-WP(C)/923/2025	PRAVASH CHANDRA JENA	2025-01-09	NOMENCLATURE OF THIS CASE MAY BE C .M .P
92	D-WP(C)/935/2025	SUDHANSU SEKHAR JENA	2025-01-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1.Paragraphs of writ petition not correctly numbered. 2.Mobile numbers of all the counsel in vakaltnama not furnished. 3.Deficit court fee of Rs.5/- not paid on cause title of I.A.
93	D-WP(C)/942/2025	GOURI MOHAN RATH	2025-01-09	Page mark not correctly made after page no.223.
94	D-BLAPL/953/2025	JNYANANANDA PANDA	2025-01-09	Date of Rejection not tally with Index.
95	D-WP(C)/986/2025	SURENDRA KUMAR SAHOO	2025-01-09	1. Synopsis and Date chart not signed by the filing advocate.2.Age of the petitioner not tally with the affidavit and cause title of the writ petition.
96	D-RPFAM/312/2025	SRINIBASH SATAPATHY	2025-01-09	Copy of Trial Court Judgement / Order - C.Copy of judgment not filed. Xerox copy filed vide annexure-1 2.date not furnished in VNAMA 3.Annexure -2 and page 41 to 43 not legible.Age of both parties are less according to age mentioned in court below.
97	D-CMP/837/2025	PRADEEP KUMAR KHUNTIA	2025-01-09	1.H.C.B.A Fee of Rs.50/- not affixed on the V.Nama.2.Order passed dated 12.11.2024 against dead person O.P No-2 died on 26.07.2024 as per averment made in Para-4 not made Party in this Petition.3.O.P. No-3 in CMA Case No 03/2024 also not made Party in this Petition

98	D-WP(C)/884/2025	JYOTIRMAYA SAHOO	2025-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-BLAPL/942/2025	DIBYAJYOTI SAHOO	2025-01-09	1. Page nos.11 and 12 not neat and legible.
100	D-BLAPL/875/2025	KOUSIK ANANDA GURU	2025-01-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Nomenclature not correct in reference certificate .2. Paragraphs of petition not correct in declaration of affidavit.3. P.R. No. not reflect in cause title as per rejection order and filing counsel not furnished his phone no. in v.nama
101	D-WP(C)/1128/2025	DHIRENDRA KUMAR MOHAPATRA	2025-01-09	Date mentioned under annexure-2 not tally with Book mark index and index of the writ petition
102	D-ABLAPL/859/2025	PRADIPTA BEURA	2025-01-09	Date of disp.of not reflect in reference certificate as per FIR details.
103	D-CONTC/55087/2024	ADV.	2025-01-09	IN DECLARATION OF AFFIDAVIT NAME OF DEPONENT IS WRONG
104	D-RSA/54833/2024	PRAKASH RANJAN BARIK	2025-01-09	Court Fee Rs.2995/- Payable Claiming for exemption being S.T.Caste certificate not filed.
105	D-BLAPL/904/2025	ANIRUDHA DAS	2025-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
106	D-WP(C)/1107/2025	DEBAKANTA MOHANTY	2025-01-09	NEAT COPY OF PAGE NO23 AND 24 TO BE FILED
107	D-BLAPL/935/2025	RITURANJAN CHHOTARAY	2025-01-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
108	D-ABLAPL/821/2025	BIBHUTI RANJAN MOHANTY	2025-01-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 11 and 12 not neat.
109	D-CRLMP/39430/2024	MANOJ KUMAR PANDA	2025-01-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
110	D-CRLA/874/2025	KISHORE CHANDRA KAR	2025-01-09	Code not indicated 2. IA s may be page marked separately
111	D-ABLAPL/861/2025	SOUMYA RANJAN MOHANTY	2025-01-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. sl. no. 3 not proper.
112	D-WP(C)/963/2025	ARIJEET MISHRA	2025-01-09	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
113	D-RVWPET/1080/2025	SUKANTA KUMAR MISHRA	2025-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 725 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02.25 paise not paid

114	D-CRLMC/658/2025	JUGALA KISHORE PANDA	2025-01-09	23-NOMENCLATURE NOT CORRECTLY FURNISHED . May be regd. as CRLREV
115	D-BLAPL/870/2025	GOURAV MOHANTY	2025-01-09	This may be registered as a CRLA
116	D-MACA/844/2025	SOMNATH ROY	2025-01-09	statutory deposit not made
117	D- ABLAPL/902/2025	GAURAB DASH	2025-01-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of place in the Lower court not mentioned in the cause title.2. Age of the deponent on affidavit does not tally with Solemnly affirmation para.
118	D-CRLMC/717/2025	ANIRUDHA DAS	2025-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Logo is wanting in v.nama,(ii)IA not page marked (iii)Certified copy of FIR be filed.
119	D-CRLMC/722/2025	SUNIL KUMAR PANDA	2025-01-09	1.Application not In Proper Font Size 2.IA not correctly page marked (ii)Statement u/s 161 164 crpc,if any be filed
120	D-BLAPL/906/2025	BIBEKANANDA MAHAPATRA	2025-01-09	Page nos. 8 and 9 repeated thrice.
121	D-CMP/812/2025	MAHESWAR MOHANTY	2025-01-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
122	D-WP(C)/928/2025	KANANBALA ROY CHOUDHURY	2025-01-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 to 19.20 to 22.40 to 44 and 47 not neat and legible.
123	D-CRLMC/696/2025	SIDHARTH SHANKAR PADHY	2025-01-09	3-AUTHENTICATION FEE IS DEFICIENT. A.fee of Re.3.30p.be paid on anx.1,(ii)Identity of victim be concealed in petition,(iii)Copies of statement u/s161 crpc,if any be filed.
124	D-WP(C)/1092/2025	KUNAL KUMAR SWAIN	2025-01-09	Page 20 not neat.
125	D-BLAPL/838/2025	AKASH BHUYAN	2025-01-09	As per standing order no-3 dated.9.7.24 the name of the victim/informant shall not mentioned the petition.Then S.R will be made.
126	D-CRLMC/645/2025	TAPAN KUMAR MOHANTY	2025-01-09	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. Re.1.10p. be paid on anx.1,(ii)Occupation of deponent not furnished.
127	D-MACA/561/2025	G.P.DUTTA	2025-01-09	1. Period of Delay 152 days. 2. Annexure 1 not legible.
128	D-RFA/860/2025	DURGA PRASAD S. MALLICK	2025-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Date of execution not furnished. 2. may be regd.as FAO.

129	D-CMP/888/2025	LAKSMIDHAR KABI	2025-01-09	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certified copy of impugned order (Anx.1) be filed.
130	D-WP(C)/1094/2025	SASWATI MOHAPATRA	2025-01-09	Number of paragraphs not correctly mentioned in the declaration.
131	D-ABLAPL/945/2025	AMITAV TRIPATHY	2025-01-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Year of F.I.R under Annexure-1 does not tally with para-2 of the petition.
132	D-WP(C)/933/2025	RANJIT SAMAL	2025-01-09	Name of the petitioner wrongly described on the top of the declaration.
133	D-WP(C)/53717/2024	PABITRA KUMAR NAYAK	2025-01-09	13-APPLICATION CONTAINS MORE THAN ONE PRAYER. Date mentioned under annexure-2 not tally with the averment in para 5 of the writ petition.
134	D-BLAPL/916/2025	SOUBHAGYA KUMAR DASH	2025-01-09	1.G. R. case not mentioned in petition.2. provision of law not correctly furnished in SYNOPSIS and petition
135	D-CMP/851/2025	PRASANTA KUMAR SATAPATHY	2025-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. Age of petitioner 2 does not match with the age of deponent.
136	D-MACA/896/2025	ANUPAM DASH	2025-01-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Court Fee of Rs.1,500/- payable, Rs.6/- paid, Rs.1494/- to be paid.
137	D-CRLMP/313/2025	BALARAM NAYAK	2025-01-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Xerox copy of anx.2 filed without pg.30 and 31,(ii)Neat page nos.82,123 be filed.
138	D-WP(C)/895/2025	RANJAN KUMAR NAYAK	2025-01-09	NEAT COPY OF PAGE NO 16 TO 18 TO BE FILED
139	D-CONTC/55118/2024	ADV.	2025-01-09	1.COPY NOT SERVED TO U.O.I 2.IN CAUSE TITLE OF I.A OPP. NAME IS WRONG
140	D-WPCRL/644/2025	DEEPAK RANJAN PARIDA	2025-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
141	D-WP(C)/976/2025	LALITENDU MISHRA	2025-01-09	Paragraphs left blank in the declaration part of the affidavit.
142	D-CRLREV/845/2025	JANMEJAYA KATIKIA	2025-01-09	Name of victim and informant be deleted from record .put up for further S .R thereafter .
143	D-WP(C)/1051/2025	SANTOSH KUMAR NANDA	2025-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY)

				Reference certificate furnished, but status of W.P. (C) No.24321 of 2022 not furnished.
144	D-MACA/983/2025	PRASANTA KUMAR MAHALI	2025-01-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 18 days.
145	D-BLAPL/817/2025	RAMESH CHANDRA MAHARANA	2025-01-09	This may be registered as a CRLA
146	D-BLAPL/877/2025	RAJENDRA NARAYAN ROUT	2025-01-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annex. not correctly reflect in para 5 of petition.2.page no.9 not neat. 3. As per rejection order name of trial court not tally.
147	D-CRLMC/732/2025	DEEPAK KUMAR DAS	2025-01-09	20-VERNACULAR CERTIFICATE NOT FURNISHED.
148	D-WP(C)/927/2025	PABITRA KUMAR NAYAK	2025-01-09	Page 34 not neat.
149	D-ABLAPL/864/2025	JAYADEBA BEHERA	2025-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. code no. , not reflect in index.2. Filing counsel and counsel not reflect full name in the V.NAMA.
150	D-WP(C)/1039/2025	SAIBRATA RATH	2025-01-09	30-OTHER DEFECT (IF ANY) Annexure-6 is not correctly page marked.
151	D-WP(C)/248/2025		2025-01-09	1.Respondents Are Made Party By Name.
152	D-WP(C)/1064/2025	BRAJA MOHAN SARANGI	2025-01-09	Mobile No of petitioner advocate is not furnished in V. Nama. Hologram of Rs 50/- court fee of Rs 10/- not filed. Paragraphs mentioned in Declaration is not correct.
153	D-BLAPL/891/2025	KIRTAN DANG	2025-01-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
154	D-WP(C)/962/2025	LALATENDU SAMAL	2025-01-09	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
155	D-RVWPET/1035/2025	ADV.	2025-01-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 16 days
156	D-WP(C)/1047/2025	BRAJA MOHAN SARANGI	2025-01-09	30-OTHER DEFECT (IF ANY) 1. Synopsis and date charts are not alphabetically paginated. 2.Complete address of the petitioner not furnished. 3.The name of the opp.parties in index,synopsis, date charts and vakaltnama not correctly furnished.
157	D-WP(C)/889/2025	SAYANTAN PANDA	2025-01-09	1.Synopsis is not alphabetically paginated.2.Synopsis and date charts are not marked in index.

158	D-CMAPL/1117/2025	AMITAV TRIPATHY	2025-01-09	1.Certified copy of impugned order be filed 2. Further SR shall be made after certified copy of impugned order is filed.
159	D-ABLAPL/826/2025	IPSIT AUROBINDO ACHARYA	2025-01-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
160	D-CRLA/847/2025	SUSANTA KUMAR LENKA	2025-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.minor has executed vakalatnama

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 09-01-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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